

(2024) 02 TDSAT CK 0031

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Appeal No. 215 Of 2023 BROADCASTING PETITION/215/2023

Den Networks Ltd

APPELLANT

Vs

Ronak Cable

RESPONDENT

Date of Decision: Feb. 15, 2024

Citation: (2024) 02 TDSAT CK 0031

Hon'ble Judges: Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

Bench: Division Bench

Advocate: Aashi Arora

Judgement

1. We have heard counsel appearing for the petitioner at length.Ã, Nobody appears on behalf of the respondent.Ã,

2. Hence, with a view to give one more chance to the respondent, this matter is adjourned to 2.5.2024.

3. Meanwhile, Registry of this Tribunal is hereby directed to send a reminder to the concerned Police Station for service of the Bailable Warrant upon

the owner of the respondent.

4. Meanwhile, petitioner is permitted to file affidavit of service of notice upon the respondent.